release has been issued. The State is yet to onboard SNA-SPARSH for PMAY-G to start utilizing the available funds.

- (c): The Union Cabinet has approved the continuation of PMAY-G till March, 2029 as per the existing unit assistance for construction of 2 crore more houses. The unit assistance provided to beneficiaries under PMAY-G is as per the approval of the Union Cabinet and at present, there is no proposal under consideration in the Ministry for increasing the unit financial assistance. However, the following steps are being taken to provide construction materials to the beneficiaries under PMAY-G:-
- i) States have advised to orient beneficiaries to procure the Bureau of Indian Standards (BIS)-certified (ISI marked) construction material.
- ii) States/ UTs have also been requested to take necessary steps to ensure the sustained availability of good quality construction materials.
- iii) The States/UTs may tap into CSR funding / assistance and funding from bilateral/multilateral agencies to promote environment friendly green construction designs, technologies and materials.
- iv) The Gram Panchayats may facilitate beneficiaries in accessing materials required for construction at reasonable rates and help in identification of trained masons.
- v) Further, Self-Help Groups (SHG) can undertake production of quality building materials for supplying the same to the beneficiaries of PMAY-G at reasonable rates.
- vi) PMAY-G converges with other government schemes to provide additional support for house construction, including assistance for toilet construction and employment opportunities, etc.
- vii) The beneficiaries are being assisted in house construction by States/UTs with a bouquet of house design typologies inclusive of disaster resilient features that are suitable to their local geo-climatic conditions, cultural preferences and availability of construction material.
